## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No.1721/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

NAME OF THE PARTIES:

BSE Ltd.

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF

V/s

Neo Corp International Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

THE NATIONAL COMPANY LAW TRIBUNAL ON 29.01.2018

S. No. NAME DESIGNATION SIGNATURE

9 Adv. Kanita Mungse Adw. cate

Wiff Adv. Sunita someware

for Corporate Debtor

Renjith Nair, Adv. for

Corporate Debtor

Randbar Betitioner

Bangali,

Medhas Mambiar

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ORDER
CP No.1721/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 15.2.2018.

Sd/-

Sd/-

V. NALLASENAPATHY Member (Technical) B.S.V. PRAKASH KUMAR Member (Judicial)